

SHRI JYOTIRMOY BOSU: This is a very serious matter.

MR. SPEAKER: Whatever it is....

SHRI JYOTIRMOY BOSU: We cannot allow this attack on the honour of this country to go on unabated like this.

SHRI P. VENKATASUBBAIAH (Nadyal): What about the Chinese aggression on Viet Nam? He has not said anything about it.

MR. SPEAKER: The Prime Minister to introduce the new Ministers.

12. 50 hrs.

INTRODUCTION OF NEW MINISTER

THE PRIME MINISTER (SHRI MORARJI DESAI): I have great pleasure in introducing to you and to the House my colleagues:

Shri Charan Singh, Deputy Prime Minister and Minister of Finance,

Shri Ram Kinkar, Minister of State in the Ministry of Works and Housing and Supply and Rehabilitation,

Shri Janeshwar Mishra, Minister of State in the Ministry of Energy.

Shri Jagbir Singh, Minister of State in the Ministry of Information and Broadcasting,

Shri Narsingh, Minister of State in the Ministry of Petroleum, Chemicals and Fertilizers.

12.51 hrs.

PAPERS LAID ON THE TABLE

URBAN LAND (CEILING AND REGULATION) SEVENTH AMENDMENT RULES, 1977-78.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Urban Land (Ceiling and

Regulation) Seventh Amendment Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 580(E) in Gazette of India dated the 18th December, 1978 under sub-section (3) section 46 of the Urban Land (Ceiling and Regulation) Act, 1976 together with explanatory memorandum. [Placed in Library. See No. LT-3220/79].

ANNUAL REPORTS AND REVIEWS OF SAHITYA AKADEMI, NEW DELHI, FOR 1977, CENTRAL INSTITUTE OF HIGHER TIBETAN STUDIES POST GRADUATE TEACHING AND RESEARCH, VARANASI FOR 1977-78 AND INDIAN COUNCIL OF HISTORICAL RESEARCH FOR 1977-78

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1977.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1977.

[Placed in Library. See No. LT-3221/79].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies Post Graduate Teaching and Research, Varanasi, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Higher Tibetan Studies Post Graduate Teaching and Research Varanasi, for the year 1977-78.

[Placed in Library. See No. LT-3222/79].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical

Research for the year 1977-78 together with the Certified Accounts and Audit Report thereon, under rule 45 read with rule 44(d) of the Memorandum of Association and Rules of the Indian Council of Historical Research.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, for the year 1977-78.

[Placed in Library. See No. LT-3223/79].

ORDINANCES PROMULGATED BY THE PRESIDENT FROM 30-12-78 TO 31-1-79

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2) (a) of the Constitution:—

(1) The Industries (Development and Regulation) Amendment Ordinance, 1978 (No. 6 of 1978) promulgated by the President on the 30th December, 1978. [Placed in Library. See No. LT-3224/79].

(2) The Punjab Excise (Delhi Amendment) Ordinance, 1979 (No. 1 of 1979) promulgated by the President on the 20th January, 1979. [Placed in Library. See No. LT-3225/79].

(3) The Sugar Undertakings (Taking Over of Management) Amendment Ordinance, 1979 (No. 2 of 1979) promulgated by the President on the 31st January, 1979. [Placed in Library. See No. LT-3226/79].

(4) The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Amendment) Ordinance, 1979 (No. 3 of 1979) promulgated by the President on the 31st

January 1979. [Placed in Library. See No. LT-3227/79].

INDIAN TELEGRAPH (SECOND AMENDMENT) RULES, 1978

The MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA): I beg to lay on the Table a copy of the Indian Telegraph (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1552 in Gazette of India dated the 30th December, 1978, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-3228/79].

CERTIFIED ACCOUNTS OF DELHI DEVELOPMENT AUTHORITY FOR 1976-78 WITH GOVERNMENT'S REVIEW (HINDI VERSION) AND A STATEMENT FOR DELAY AND CORRIGENDA TO THE ENGLISH VERSION OF THE ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): I beg to lay on the Table:

(1) (i) A copy of the Certified Accounts (Hindi versions) of the Delhi Development Authority for the year 1976-77 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957.

(ii) Review @ (Hindi version) by the Government on the Audit Report on the Accounts of Delhi Development Authority for the year 1976-77.

(2) At statement showing reasons for delay in laying the papers mentioned at (1) above.

(3) A 'Corrigenda' to the English version of the Certified Accounts@ of the Delhi Development Authority for the year 1976-77 and the Audit Report and also to the Review.

[Placed in Library. See No. LT-3229/79].

@English version of the Accounts and Review were laid on the Table on the 19th December, 1978.